

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 35

IA 787/2021 IN C.P./(IB)/2947/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **C & S Electric Ltd V/s Supreme
Infrastructure India Ltd**

Appearance (via video-conference):

For the Applicant : Adv Surbhi Soni

For the Respondent : None present

Section 9 of the IBC, 2016 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 17.11.2022, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare